ANNEXURE-'A'

1. CASE CLEARANCE RATE FOR ALL TYPE OF CASES IN COMMERCIAL COURTS

FOR THE MONTH OF October, 2026

SL.NO	CATEGORIES OF CASES	INSTITUTION DURING THE MONTH	DISPOSAL DURING THE MONTH	CASE CLEARANCE RATE (%)
1	COMMERCIAL SUIT	756	723	95.63
2	COMMERCIAL ARBITRATION (OMP)	10	27	270
3	SUITS	0	1	0
4	APPLICATIONS UNDER ARBITRATION AND CONCILIATION ACT	0	1	0
5	MISCELLANEOUS CASES (CIVIL)	103	102	99.03
6	TRADE MARK CASES/IPR/COPY RIGHT	34	22	64.71
7	MISC. EXECUTION	11	8	72.73
8	REVIEW/REVISION PETITION	5	6	120
9	EXECUTION CASES	336	429	127.68
10	COUNTER CLAIM	4	3	75
11	RCA/MCA	1	0	0
12	DEPARTMENT ENQUIRY	0	0	0
13	CONTEMPT PETITION	1	3	300
14	OMP (I) COMMERCIAL ARBITRTION u/s 9	942	1298	137.79
15	OMP (T) COMMERCIAL ARBITRTION u/s 14 & 159	1	1	100
16	OMP (E) COMMERCIAL ARBITRTION u/s 27	21	7	33.33
17	OMP (MISC.) COMMERCIAL ARBITRTION u/s 29A	16	11	68.75
18	OMP (COMM.) COMMERCIAL ARBITRTION u/s 34	43	46	106.98
19	ARB.A (COMM.) COMMERCIAL ARBITRTION u/s 37(2)	16	15	93.75
20	EX COM AWARD BY ARB.COMM	26	44	169.23
TOTAL		2326	2747	118.1

2. SEX DISAGGREGATED DATA ON THE NUMBER OF JUDGES IN COMMERCIAL COURTS

TOTAL NUMBER OF JUDGES IN COMMERCIAL COURTS	MALE	FEMALE	OTHERS
47	37	10	0